

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-107
Appeal No 852/252/ND/2019

IN THE MATTER OF:

M/s Income Tax Officer Ward 20(1) New Delhi

....Applicant

Vs

M/s ROC & Others M/s Prityksha Builders & Developers Pvt. Ltd.

....Respondent

SECTION

Under Section 252

Order delivered on 21.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Zoheb Hossian, Sr. Standing Counsel and Adv. Fahad Mohd.
Khan

For the Respondent

:

ORDER

Notice be issued to the Corporate Debtor vide all modes including process of this bench.
Affidavit of service be filed. Dasti. Be listed on 06.12.2019.


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG